

Name of Corporate Debtor: **Sindhu Cargo Services Private Limited**
Date of Commencement of CIRP: **28-05-2024**
List of Creditors as on: **15-07-2024**

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Union Bank of India	10-06-2024	70,07,64,678	70,07,64,678	Secured	4,29,00,000	70,07,64,678	No	92.26%	0	0	-	70,07,64,678	Provisionally admitted	1. Exclusive charge by way of Hypothecation of entire current assets of Company (both present and future). 2. EM on Flat No. B1, & B2 in basement Floor & Flat No. 111, 114 in 1st Floor, "Connection Point" Apartment, A- Block, PID, bi, 73-92-5 & 73-92-5/1, Civil Aviation Road, Konena Agrahara, Bengaluru, undivided share of land is 1,727 sq. ft., ad super built up area Flat B1- 2007.00 Sq. ft, Flat B2-1673.00 Sq. ft, Flat 111-1,100 Sq. ft, Flat 114- 1300 Sq. ft owned by M/s. Sindhu Cargo Services Private Limited.
2	Tata Capital Limited	12-06-2024	5,30,13,541	5,30,13,541	Secured		5,30,13,541	No	6.98%	0	0	-	5,30,13,541	Provisionally admitted	Under a Deed of Hypothecation dated 16th June 2017, the Corporate Debtor have created a first and exclusive charge on the stocks funded by the Financial Creditor (both present and future)
3	HDFC Bank Limited	13-06-2024	57,34,960	57,34,960	Secured			No	0.76%	0	0	-	57,34,960	Provisionally admitted	Secured against the Commercial Vehicles of the Corporate Debtor
Total			75,95,13,179	75,95,13,179		4,29,00,000.00	75,37,78,219		100.00%	0	0	-	75,95,13,179		